

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date :11th December, 2018
Time :02.00 P.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. JUSTICE K. RAMAKRISHNAN
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

(THROUGH VIDEO CONFERENCING)

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 25/2018 (CZ)	Vinay Ruthia Vs. Smt. SushmaNarang&Ors.	Mr. Rohit Sharma, Adv. for Applicant
2.	M.A. No. 125/2018 IN Appeal No. 07/2016(CZ)	LaxmiChouhan Vs. Union of India &Ors.	Mr. Siddharth Singh, Adv. for Appellant
AFTER NOTICE			
3.	Original Application No. 26/2018 (CZ) (M.A. No. 123/2018 & M.A. No. 124/2018)	Pritam Joshi Vs. State of Rajasthan &Ors.	Ms. ZubiaSajid&Mr. VivekChoudhary, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 31/2018	Sheikh Altaf Vs. State of M.P. &Ors.	Mr. Manoj Kumar Agrawal, Adv. for Applicant Mr. Sachin Kr. Verma, Adv. for State of MP & Municipal Corporation Burhanpur Mr. MudassirAhemed, Adv. for R-4 , 5 & 7
FOR HEARING			
5.	Original Application No. 414/2018 (M.A. No. 833/2018, M.A. No. 1749/2018& M.A. No. 1757/2018) (Earlier O. A. No. 127/2013 (THC) (CZ)	Santosh Mittal &Ors. Vs. State of Rajasthan &Ors.	Mr. Saurabh Sharma, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Shrey Raj Saxena, Adv. Ms. MaliniSud& Mr. VikasMishra,Advs.
6.	Original Application No. 457/2018 (Earlier O.A. No. 159/2014 (CZ)	Rashid Noor Khan Vs. State of M.P. &Ors.	Mr. SambhavSogaur, Adv. for Applicant Mr. V. Raj Nair, Adv. for MPPCB Mr. Om Shankar Shrivastava, Adv. for MoEF& CC Mr. Sachin Kr. Verma, Adv. Mr. Rohit Sharma, Adv. for R-7 & 9 Mr. Siddharth Singh, Adv.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in